GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:301 ANSWERED ON:06.12.2013 FDI POLICY

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Dharmshi Shri Babar Gajanan; Yadav Shri Dharmendra

Will the Minister of FINANCE be pleased to state:

- (a) whether his Ministry has not included purchase of agricultural land for development of real estate projects in its proposed amendments of Foreign Direct Investment (FDI) policy in the realty sector;
- (b) if so, the reasons therefor;
- (c) whether the Ministry of Urban Development had supported allowing FDI, while buying agricultural land for realty development to end any ambiguity vis- \tilde{A} -vis other sectors;
- (d) and if so, the details thereof and reaction of the Government thereto; and
- (e) the steps being taken by the Government in the matter?

Answer

Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a)to (e) The information will be collected and will be laid on the table of the House.